B-12011/1/2003-Ad.II
Government of India
Ministry of Corporate Affairs

New Delhi, Dated 7th July, 2011

Office Memorandum

Subject: Renewal of recognition of ICLS Association for the period 18-10-2010 to 17-10-2012

The undersigned is directed to refer to your office letter dated 27-5-2011 and to say that competent authority in the Ministry of Corporate Affairs has approved the renewal of recognition of ICLS association for a period of two years (18-10-2010 to 17-10-2012) subject to observance of CCS (Recognition of Service Association) Rules 1993 as amended from time to time.

(RK Pandey)
Under Secretary to the Government of India
Telefax: 23383507

To,

1. Sh. V K Khubchandani, General Secretary, ICLS Association, Room No. 512 B Wing, Shastri Bhawan, Dr. Rajendra Prasad Road, New Delhi-110001.

2. E.G. Cell for placing it on website (Employees Corner/Miscellaneous)